

HIGH COURT OF CHHATTISGARH, BILASPUR

Circular

No. 8879 / (Checker)
II-6-2/2026 (MP/MLA)

Bilaspur, dated 07 May, 2026

In partial modification of the Registry circular no. 9687/Checker/ II-6-2/ 2023 (MP/MLA) dated 02-08-2023 to the effect that in the event of post of the 1st Additional Sessions Judge or the Chief Judicial Magistrate lying vacant or when only one Additional Sessions Judge is posted in any district headquarter, then the Additional Sessions Judge or Senior most J.M.F.C. (as the case may be) will hear the case(s) of M.P./M.L.A.

BY ORDER OF THE HIGH COURT


(Rajnish Shrivastava)
Registrar General

Endt. No. 8880 / (Checker)
II-6-2/2026(MP/MLA)

Bilaspur, dated 07 May, 2026

Copy forwarded to -

- 1) The Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 5) Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for information of her Ladyship.
- 6) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 7) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 8) Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 9) Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.

- 10) Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 11) Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 12) Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 13) Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 14) Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 15) Reader to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.
- 16) P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 17) Registrar (Vigilance/I. & E/Judicial/S&ACell/CPC/Establishment), High Court of Chhattisgarh, Bilaspur for information.
- 18) The Principal District and Sessions Judge, Balod/ Balodabazar-Bhatapara /Balrampur-Ramanujganj/Bastar (Jagdulpur)/Bemetara/Bilaspur/Dakshin Bastar (Dantewada) / Dhamtari/ Durg/ Janjgir-Champa/ Jashpur/ Kabirdham (Kawardha)/ Kondagaon/ Korba/Koria (Baikunthpur)/Mahasamund/ Mungeli/ Raigarh/Raipur/Rajnandgaon/Sarguja (Ambikapur)/Surajpur/Uttar Bastar (Kanker), **for information & necessary action.**
- 19) All the Joint Registrar, High Court of Chhattisgarh, Bilaspur, *for information.*
- 20) The Additional Registrar (Administration/Judicial/Classification/Confidential) High Court of Chhattisgarh, Bilaspur, *for information.*
- 21) Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur *for information.*
- 22) The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur *for information.*
- 23) The Budget Officer, High Court of Chhattisgarh, Bilaspur *for information.*
- 24) I/c Litigation Section, High Court of Chhattisgarh, Bilaspur *for information.*
- 25) I/c NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official website to this High Court.



(Rajnish Shrivastava)
Registrar General

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HIGH COURT OF CHHATTISGARH, BILASPUR


CIRCULAR

No. 3687 / (Checker)
II-6-2/2023 (MP/MLA)

Bilaspur, dated 02 August, 2023

All the District & Sessions Judges of the State are hereby directed that the M.P./M.L.A cases triable by Sessions Judge or Judicial Magistrate First Class, if pending, shall be heard exclusively by the I Additional Sessions Judge or the Chief Judicial Magistrate, as the case may be, and shall ensure expeditious hearing/disposal of such cases.

By order of the High Court.


(Arvind Kumar Verma)
Registrar General
02.08.2023

Endt. No. 3688 / (Checker)
II-6-2/2023 (MP/MLA)


Bilaspur, dated 02 August, 2023

Copy forwarded to -

- 1) The Additional Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 5) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 6) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 7) Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for information of her Ladyship.
- 8) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.

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- 9) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 10) Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 11) Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 12) Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 13) Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 14) Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 15) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.
- 16) Registrar (Vigilance/I. & E/Judicial/S&A Cell), High Court of Chhattisgarh, Bilaspur for information.
- 17) P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 18) The District and Sessions Judge, Balod/Balodabazar-Bhatapara/Balrampur-Ramanujganj/Bastar(Jagdulpur)/ Bemetara/ Bilaspur/Dakshin Bastar (Dantewada)/ Dhamtari/ Durg/ Janjgir-Champa/Jashpur/ Kabhirdham (Kawardha)/ Kondagaon/ Korba/ Korja (Baikunthpur)/Mahasamund/Mungeli/Raigarh/Raipur/ Rajnandgaon/Surajpur/ Surguja (Ambikapur)/Uttar Bastar (Kanker) **for information and necessary compliance**.
- 19) The Additional Registrar (Judicial/Administration/D.E.&E./Classification) High Court of Chhattisgarh, Bilaspur, for information.
- 20) Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.
- 21) The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 22) The Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- 23) The Dy. Registrar, Confidential, High Court of Chhattisgarh, Bilaspur for information.
- 24) Incharge, Litigation Section, High Court of Chhattisgarh, Bilaspur with reference your office Note dated 28-07-2023 for information and necessary action.
- 25) I/C NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official website to this High Court.


(Arvind Kumar Verma)
Registrar General
02.08.2023